

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Original Application No.1523 of 2004.

Allahabad, this the 22nd day of December, 2004.

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. D.R. Tiwari, A.M.

Udai Bhan Singh,
Son of Sri Ram Daras Singh
Resident of Village-Mundera Thakurai,
Post Office- Mundra Thakurai,
District - Gorakhpur.

At present posted as G.D.S. Branch Post Master
Post Office- Mundera Thakurai,
District- Gorakhpur.

.....Applicant.

(By Advocate : Shri Suresh Singh

Versus

1. Union of India,
through its Secretary,
Ministry of Communication
and Department of Post,
New Delhi.
2. Senior Superintendent Post Office
Gorakhpur Region, Gorakhpur.
3. Post Master General
Gorakhpur Area Gorakhpur.Respondents.

(By Advocate : Shri S. Singh)

O R D E R

By Hon'ble Mr. Justice S.R. Singh, V.C. :

Heard Shri Suresh Singh, learned counsel for the applicant and Shri S. Singh, learned counsel for the respondents.

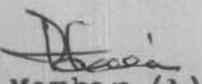
2. Though the applicant seeks issuance of direction to the respondents to regularise the services of the applicant in the department and to quash the impugned advertisement dated 31.08.2004.

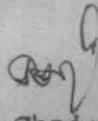
.....2.

3. Learned counsel for the applicant submits that for redressal of his grievances the applicant ^{has} preferred a representation dated 14.10.2004 followed by reminder dated 17.12.2004 and, therefore, it would ^{be well} ~~be met~~ the ends of justice if the OA is disposed of at the admission stage itself with the direction to the Competent Authority to consider and decide the representation of the applicant by a reasoned and speaking order, preferably before making any appointment on the impugned advertisement dated 31.08.2004.

4. Accordingly, the OA is disposed of with the direction to the Competent Authority to consider and decide the representation of the applicant dated 14.10.2004 by a reasoned and speaking order, if possible, preferably before making any appointment on the basis of impugned advertisement dated 31.08.2004.

5. There shall be no order as to costs.


Member (A)


Vice-Chairman

Piyush/-